# GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

## RAJYA SABHA UNSTARRED QUESTION NO. 2208

ANSWERED ON 20/03/2023

### Revenue from excise duty on petrol and diesel

2208 Shri Mohammed Nadimul Haque:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) total revenue earned by Central Government from excise duty on petroleum products in the years 2021 and 2022;
- (b) the total amount of State's share of revenue disbursed to States during the said period, Statewise;
- (c) the amount of cesses and surcharges earned by the Central Government during the said period;
- (d) the respective reduction of duties on petrol and diesel in the said period; and
- (e) the estimated revenue losses in the State of West Bengal, owing to the aforementioned reduction of duties on petrol and diesel in the years 2021 and 2022?

#### **ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (e): The details of contribution of petroleum sector to exchequer, including that of petroleum products since 2020-21 are given below:

(Rs. Crore)

Particulars	2020-21	2021-22	2022-23(P) (Apr-Dec 2022)
1. Contribution to Central			
Exchequer			
A. Tax/ Duties on Crude oil & Petroleum products			
Cess on Crude Oil	10,676	19,214	14,872
Royalty on Crude Oil / Natural Gas	3,590	5,639	7,398
Customs Duty	13,514	11,423	11,091
NCCD on Crude Oil	1,016	1,121	884
Excise Duty	372,970	363,305	203,171
Service tax	0	-	-
IGST	11,594	19,726	17,041
CGST	6,158	10,843	9,677
Others	365	338	48
Sub Total (A)	419,884	431,609	264,182

B. Dividend to Government/ Income tax etc.	35,185	60,694	43,730
Total Contribution to Central Exchequer (A+B)	455,069	492,303	307,913
2. Contribution to State Exchequer	217,650	282,122	237,089
Total Contribution of Petroleum Sector to Exchequer (1+2)	672,719	774,425	545,002

#### (P) Provisional

Notes:

- 1. As per details provided by 15 major oil & gas companies to Petroleum Planning and Analysis Cell.
- 2. Profit petroleum on exploration of Oil/ Natural Gas.

The details of Excise duty rates on Petrol and Diesel during 2021 and 2022 are given below:

Effective Date	Petrol (Rs/Ltr)	Diesel (Rs. /Ltr)
02.02.2021	32.90	31.80
04.11.2021	27.90	21.80
22.05.2022	19.90	15.80

Source: Petroleum Planning and Analysis Cell

The rates of Excise duty on export of petrol and diesel since 01st July 2022 are as below:

	Excise duty on Export			
Effective Date	Petrol	Diesel		
	Rs. /Ltr	Rs. /Ltr		
01-Jul-22	6.00	13.00		
20-Jul-22	-	11.00		
03-Aug-22	-	5.00		
19-Aug-22	-	7.00		
01-Sep-22	-	13.50		
17-Sep-22	-	10.00		
02-Oct-22	-	5.00		
16-Oct-22	-	12.00		
02-Nov-22	-	13.00		
17-Nov-22	-	10.50		
02-Dec-22	-	8.00		
16-Dec-22	-	5.00		
03-Jan-23	-	6.50		
17-Jan-23	-	5.00		
04-Feb-23	-	7.50		
16-Feb-23	-	2.50		
04-Mar-23	-	0.50		

Source: Petroleum Planning and Analysis Cell

Revenue earned from VAT/sales tax on petroleum products in the state of West Bengal have increased in recent years, as follows:

(Rs. in Crore)

State/UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (P) Apr-Dec 2022
West Bengal	7,042	7,866	7,534	7,916	10,335	8,530

Source: Petroleum Planning and Analysis Cell, (P) - Provisional